

posts in all the Central Universities. Now the University has advertised all the vacant teaching posts on 5.5.2019.

Ministry of Human Resource Development (MHRD) and University Grants Commission (UGC) have issued repeated instructions to all the Central Universities to fill up the vacancies on priority basis. UGC has prepared the Guidelines for Recruitment of Faculty in Universities, Colleges and Institutions Deemed to be Universities outlining the selection procedure and the time frame for recruitment which has been circulated *vide* its letter dated 4th June, 2019 to all Universities to adhere to the guidelines.

Besides this, a number of other steps taken to fill up the vacant teaching posts in Central Universities, include regular monitoring by Ministry/UGC, review during various meetings including Visitor's Conferences, providing of Visitor's nominees for Selection Committees for selection of teachers, increase in age of superannuation to 65 years, re-employment of retired teachers beyond the age of 65 years, etc.

Marks in Board examinations

3719. SHRI K. J. ALPHONS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is something unusual about the large number of students scoring near perfect marks in 10th and 12th board examinations; and
- (b) whether it produces conscientious citizens committed to make a difference?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Yes, Sir. There is a perception that a number of students are scoring near perfect marks in 10th and 12th Board examination. However, it may be mentioned that Education is a subject matter in the Concurrent List of the Constitution and a substantial majority of schools are under the jurisdiction of the State/Union Territory Government. The 10th and 12th Board examinations in a substantial majority of cases are conducted by the respective Examination Boards of the concerned States/UTs.

As far as Central Board of Secondary Education (CBSE) is concerned, the question papers are based on the syllabus and design prescribed by CBSE and the NCERT textbooks. The overall result of a candidate has 2 components - internal assessment/practical and external assessment. It is the school that is responsible for allocating

marks for internal assessment, while external assessment is done by the Board. Practicals are also conducted in school with an external examiner.

For external assessment/evaluation the board has a robust system of preparing marking scheme, based on value points. Most established boards such as IB, Cambridge and ICSE also follow a system of marking scheme. This scheme allows flexibility to the child to cover all listed value points creatively. Therefore, this system encourages clear conceptual understanding and also leads to child scoring on value points.

(b) Whether it produces conscientious citizens, it is stated that no study or assessment has been done in this regard. In any case, the substantial majority of the cases fall under the jurisdiction of the Boards of different States/UTs.

In so far as CBSE is concerned, the Board does not track its students after school. But the Board lays emphasis on life skill and value education as a part of its curriculum. The Board has also made Sports and Physical Education mandatory from Class 10th to 12th and Art Education from Class I to X.

Non-teaching work by teachers

†3720. SHRI HARNATH SINGH YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether teachers are made to perform many additional works other than teaching in primary schools and if so, the details thereof;

(b) whether the Supreme Court has issued any orders stating that teachers must not be compelled to perform non-teaching assignments and if so, the details thereof; and

(c) whether teachers are still being entrusted with non-teaching assignments despite the issuance of circulars by respective State Governments and Uttar Pradesh Government, in particular?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Section 27 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 states that no teacher shall be deployed for any non-educational purposes other than the decennial population census, disaster relief duties or duties relating to elections to the local authority or the State Legislatures or

†Original notice of the question was received in Hindi.